

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/4946/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
Special Judge, CBI, Assam,
Addl. Court No. II, Chandmari, Guwahati-3.

Dated Guwahati, the 19th July, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. SPL/CBI/Addl.-II/143-2022/406 dated 12.07.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 11.07.2022 along with station leave permission from the evening of 08.07.2022 till the evening of 11.07.2022**, as prayed for. The Special Judge, CBI, Assam, Addl. Court No. I, Chandmari, Guwahati-3, and in his absence the Special Judge, CBI, Assam, Addl. Court No. III, Chandmari, Guwahati-3 would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/4947/A, dated , 19-07-2022
Copy to:

1. ~~The Project Manager, Gauhati High Court~~


JT. REGISTRAR (VIGILANCE) *Rdo*